

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CW-55-2020****Farid Veljee
V e r s u s****.... Petitioner****Corporation of the City of Panaji
& others.****..... Respondents**

Adv. Abhay Nachinolkar for the Petitioner.
Adv. A. D. Bhobe for the Respondent no.1.

**CORAM: DAMA SESHADRI NAIDU, J.
DATE: 27th August, 2020.**

ORDER:

At the request of the learned counsel for the petitioner, post the matter on 10/9/2020.

DAMA SESHADRI NAIDU, J.**AP/-**